

HIGH COURT OF BOMBAY AT GOA, PORVORIM

Information in connection with Criminal Cases involving Member of Parliament
/Member of Legislative Assembly (Mps/MLAs).
For the month of February, 2026

Ref: Writ Petition (Civil) No. 699 of 2016 (Supreme Court) (Ashwini Kumar Upadhyay
Vs Union of India & Ors.)

Sr. No.	Name of the Member of Parliament/ Member of Legislative Assembly (MPs/ MLAs)	Case No.	Case Status
1	DIGAMBAR VASANT KAMAT Vs DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR AND ANR	CRIR/22/2024	For Final Disposal on 13.03.2026
2	CHURCHIL ALEMAO Vs DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR, ASST.DIRECTOR AND ANR., DIGAMBAR VASANT KAMAT (Respondent No.2)	CRIR-F- No. 625/ 2021	For Final Disposal on 26-2-2026

Date: 05-03-2026
Prepared by: S.O. (J)

(Sudhir S. Shirgaonkar)
Registrar (Judicial)
High Court of Bombay at Goa